

MR. SPEAKER: No, no. Nothing goes on record.

SHRI BALDEV SINGH JASROTIA (Jammu): I have given notice for adjournment.

MR. SPEAKER: I have disallowed it. I have mentioned it. Now, Mr. Advani.

12.01 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF THE MINISTRY OF INFORMATION AND BROADCASTING FOR 1978-79

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for 1978-79. [Placed in Library. See No. LT-1944/78].

NOTIFICATION UNDER PATENTS ACT, 1970

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): On behalf of Shri George Fernandes I beg to lay on the Table a copy of the Notification No. SO 799 (Hindi and English versions) published in Gazette of India dated the 18th March, 1978, issued under sub-section (3) of section 1 of the Patents Act, 1970. [Placed in Library. See No. LT-1945/78].

ANNUAL REPORT OF NATIONAL LABOUR INSTITUTE, NEW DELHI FOR 1975-76

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy of the Annual Report (Hindi and English

versions) of the National Labour Institute, New Delhi, for the year 1975-76 along with the Audited Accounts. [Placed in Library. See No. LT-1946/78].

SHRI JYOTIRMOY BOSU (Diamond Harbour): On a point of order.

SHRI VAYALAR RAVI (Chirayinkil): On a point of order. (Interruptions).

SHRI JYOTIRMOY BOSU: For which year? Sir, how many times have you cautioned Government? This is for 1975-76.

SHRI VAYALAR RAVI: Here you made a rule. The rule made was that Members may write to the Committee. There is no point in writing to the Committee, regarding the matter of placing things on the Table of the House. Neither the House, nor you will be aware of what is happening. This is the report for 1975-76. We are in 1978. It is not a big thing; this writing of the report

Sir, you also see item 6. It is about the Coir Board which is under Kumari Abha Maity. All the debate on the Ministry of Industry was over yesterday; and she is giving the report on the Coir Board now, after the debate is over. And the Labour Minister is giving the report now for 1975-76. I am bringing two points to your observation. Do something on this matter. Don't make us raise objections to placing the papers on the Table i.e. before the House. But this Committee is quite worthless.

MR. SPEAKER: Don't speak about the Committees. Mr. Minister, what is the reason for the delay?

SHRI RAVINDRA VARMA: As the hon. Member has said, this is of course for the year 1975-76 (Interruptions).